Central Administrative Tribunal Principal Bench

O.A. No. 1748 of 1999

New Delhi, dated this the ______, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Dr. G.C. Dohare, Chief Seed Certification Officer, Development Dept., Delhi Administration, Khyber Pass, Delhi.

... Applicant

(By Advocate: Shri Devender Kumar)

Versus

- N.C.T. of Delhi through the Chief Secretary, Old Secretariat, Delhi.
- 2. Lt. Governor, Delhi, Raj Niwas, Delhi.
- The Development Commissioner,
 Development Department,
 Delhi Administration,
 5/9 Under Hill Road, Delhi.
- Shri Harbans Singh,
 R/o EA/147/1, Tagore Garden,
 New Delhi-27.
- 5. Shri Babu Ram, P.O. (HC), O/o the Joint Director, Development Director, Govt. of Delhi, Mori Gate, Delhi.
- 6. Shri D.K.Thakur,
 Project Officer (IADP),
 Development Dept.,
 MSO Building, I.P. Estate,
 New Delhi-110002.

.. Respondents

(By Advocate: Shri Amit Rathi proxy counsel for Shri Devesh Singh for official respondents
Shri Madhav Panikar for pvt. respondents

ORDER

S.R. ADIGE, VC (A)

Applicant has sought more than one relief in this O.A. under Section 19 A.T. Act, and which are

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not consequential to each other. The O.A. thus presented is, therefore, hit by the provisions of Rule 10 CAT (Procedure) Rules.

- 2. We are, therefore, confirming ourselves in this O.A. to the grievance in respect of which applicant's counsel made submissions before us, namely the non-promotion of applicant as Project Officer (IADP).
- 3. Admittedly the post of Project Officer (IADP) is a selection post. Respondents held a DPC for filling up the single vacant post of Project Officer (IADP:) in which applicant and two others were considered. While applicant who was the senior most, was graded by the DPC as good, Shri Thakur who was second in seniority was graded as Very Good. The candidate at SI. No. 3 was also graded as Very Good.
- 4. We have perused the ACRs of the three candidates whose claim for promotion to the post of Project Officer (IADP) were considered by the DPC, as well as the DPC's recommendations, perusal of the same reveals that the aforesaid grading given by the DPC cannot be faulted, and as in the case of promotion by selection, a candidate with Very Good grading would supercede a candidate with only 'good' grading the action of respondents in promoting Shri Thakur to the single vacant post of Project Officer (IADP) cannot 4kso be faulted.

- 5. Under the circumstances in so far applicant's claim for promotion as Project Officer (IADP) is concerned, we are unable to help him. In so far as the other reliefs that is, in regard to the orders of disciplinary authority and the appellate authority are concerned, it is open to applicant to agitate the same separately in accordance with law, if so advised.
- 6. Subject to what has been stated in Para 5 above, the O.A. is dismissed. No costs.

A. Vedarah

(Dr. A. Vedavalli) Member (J) Anfolige.
(S.R. Adige)
Vice Chairman (A)

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